



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21<sup>st</sup> September, 2022

### **NOTICE**

Please take notice that the following matters listed 'For Judgment' on 21.09.2022 in Supplementary Causelist of the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date will be notified later:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
<b>2.</b>	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.	T.N. Durga Prasad	Rohit Ghosh

By order of Hon'ble Chairperson

-Sd/-

Registrar